

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Coram:**

1. **Shri Ashok Basu, Chairperson**
2. **Shri Bhanu Bhushan, Member**

**Petition No.32/2006**

**In the matter of**

Recovery of energy charges for the energy supplied during the period 1.1.2000 to 30.6.2001-adjudication of disputes.

**And in the matter of**

NTPC Limited	...	<b>Petitioner</b>
Vs		
1. Uttar Pradesh Power Corporation Ltd, Lucknow		
2. Rajasthan Rajya Vidyut Prasaran Nigam Ltd., Jaipur		
3. Delhi Transco Limited, New Delhi		
4. Haryana Vidyut Prasaran Nigam Limited, Panchkula		
5. Himachal Pradesh State Electricity Board, Shimla		
6. Punjab State Electricity Board, Patiala		
7. Power Development Deptt., Govt. of Jammu & Kashmir, Srinagar		
8. Power Deptt., Union Territory of Chandigarh, Chandigarh		
9. Northern Regional Load Despatch Centre, New Delhi		
10. Northern Regional Electricity Board, New Delhi		
		<b>Respondents</b>

**Following were present:**

1. Shri S.N.Goel, NTPC
2. Shri I.J.Kapoor, NTPC
3. Shri A.K.Garg, NTPC
4. Shri S.D.Jha, NTPC
5. Shri T.P.S.Bawa, OSD, PSEB
6. Shri S.R.Narasimahan, NRLDC

**ORDER  
(DATE OF HEARING: 31.10.2006)**

In this petition, the petitioner has prayed for adjudication of the dispute arising between petitioner and the respondents in the light of the facts stated therein and for a direction to respondents to pay to the petitioner the sum of Rs. 31.8 crore towards energy charges claimed and remaining outstanding.

2. Heard Shri S.N. Goel for the petitioner and Shri T. P. S. Bawa for Punjab State Electricity Board.

3. In view of the complexities involved, we have decided that the issues should in the first instance be examined in detail by a one-member Bench (the Bench) comprising Shri Bhanu Bhushan, who after giving proper opportunity to the parties shall make appropriate recommendations to the Commission for its consideration and decision on the dispute raised.

4. The parties shall appear before the Bench on 17.11.2006 or such other date as may be fixed by the Bench, intimations for which will be sent to all concerned.

Sd-/  
**(BHANU BHUSHAN)**  
**MEMBER**

sd-/  
**(ASHOK BASU)**  
**CHAIRPERSON**

**New Delhi, dated the 31<sup>st</sup> October 2006**